

Minister of India and the Chinese Premier or that India should join an Afro-Asian Conference including China with a view to resolving the India-China conflict.

(b) A suggestion that the two Prime Ministers might meet had been made by the Chinese Premier in his letter of October 24th to the Prime Minister of India. He has reiterated the suggestion recently in a press interview with the General Manager of Reuter.

(c) Government is of the view that little purpose would be served in a meeting of the two Prime Ministers in the context of Chinese intransigence in accepting in full and implementing the Colombo proposals.

Industrial Disputes Act

*460. { Shri Sudhansu Das:
 { Shri Subodh Hansda:
 { Shri S. C. Samanta:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Industrial Disputes Act has not been fully implemented in Defence Industries; and

(b) if so, the reasons therefor?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). The provisions of the Industrial Disputes Act do not apply to Defence Civilians who are subject to the Services Act, or are employed in installations which have been held to be outside the purview of this Act. Wherever the Act applies, its provisions are being implemented and instances of non-implementation if any, which come to notice, are looked into and remedied.

Educational System in Goa

*461. **Shri Sham Lal Saraf:** Will the Prime Minister be pleased to state:

(a) the important changes, if any, brought about in the Educational Sys-

tem at all levels in Goa, Daman and Diu, since liberation;

(b) whether, along with other changes, any training institutions both for the teachers and the taught have been opened; and

(c) if so, the particulars thereof?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon) (a) to (c). A statement is laid on the Table of the House. [*Placed in Library. See No. LT-2054/63.*]

Persons of Indian Origin in Ceylon

*462. **Shri Surendranath Dwivedy:** Will the Prime Minister be pleased to state:

(a) whether the Government of India have received any information from the Government of Ceylon about the survey conducted there in the plantation areas which has shown that about 3,50,000 estate workers of Indian origin wish to return to India with their family members; and

(b) if so, Government's reaction thereto?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon) (a) No, Sir. No such survey has been conducted.

(b) Does not arise.

Employees' State Insurance Scheme

*463. **Shri K. N. Pande:** Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the Employees' State Insurance Scheme as applied in plantation areas covers only the workers employed in the workshops and not those employed in fields; and

(b) if so, the reasons for such discrimination and the steps taken to provide proper medical facilities to the workers employed in the fields?